

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2815/2002

Thursday, this the 31st day of October, 2002

Hon'ble Shri Justice V.S.Agarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri R.P.Verma s/o Late Bhagwan Singh  
Retd. Asstt. Postmaster  
Belanganj, Agra

r/o 45/3B Nagla Ajita  
Civil Lines Agra-2

...Applicant

(By Advocate: Shri D.P.Sharma)

Versus

1. Union of India  
through Secretary  
Ministry of Communication  
Dept. of Posts, Dak Bhawan Sansad Marg  
New Delhi

2. The Director of Accounts (Postal)  
Sector 'D' Aliganj  
Lucknow

3. The Director Postal Services  
O/o the Postmaster General  
Agra Region, Agra

4. The Senior Postmaster  
Head Postoffice-Agra

5. Shri O.P. Chaturvedi  
Retd. APM Agra Dn. through the  
Sr. Supdt. Postoffices  
Agra Division Agra

.. Respondents

O R D E R (ORAL)

Shri Justice V.S.Agarwal:

The applicant was promoted under the Biennial Cadre Review on 20.6.1994. He exercised his option under FR 22 (i)(a)(1) from the due date of increment, i.e., 1.2.1993.

2. The grievance of the applicant is that on implementation of 5th Central Pay Commission's recommendations, his pay was fixed at Rs.6200/- while the

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(2)

pay of his junior (respondent No.5) has been fixed at  
Rs.6350/- w.e.f. 1.1.1996. He presses into services FR  
22(i)(a)(1) in this regard and has already represented to  
the respondents for stepping up of his pay. The last  
representation is dated 14.3.2002, a copy of which is  
placed at Annexure A-8.

3. Taking stock of these facts, it is directed that  
respondent No.1 will consider and pass a speaking order  
on the representation of the applicant taking into  
consideration the relevant provisions of Fundamental  
Rules. He may also take into consideration the grounds  
taken in the present OA. The necessary order in this  
regard be passed within a period of six months from the  
date of receipt of a certified copy of the present order  
and communicated to the applicant.

4. With these directions, OA is disposed of.

  
(S.A.T. Rizvi)  
Member (A)

/sunil/

  
(V.S. Aggarwal)  
Chairman